

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 221**  
**(IB)-794(ND)2018**  
**CA 1625/2019, IA/5625/2020**

**IN THE MATTER**

**M/s. Insynergy Suppy Chain Solution Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Easytech Global ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 21.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Rahul Kumar in IA-1625/2019, Adv. Gopal K. Kalra in Person R-1

**For the Liq. :** Adv. Varun Sharma, Adv. Vanshika Gupta, Adv. Shivam Goel

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.05.2024.

**Sd/-  
(COURT FFICER)**